

GOVERNMENT OF INDIA  
MINISTRY OF PORTS, SHIPPING AND WATERWAYS

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1169**  
ANSWERED ON 10.02.2026

**STATUS, DELAYS AND STRATEGIC REVIEW OF TAJPUR DEEP SEA PORT  
PROJECT IN WEST BENGAL**

1169. SH. SAMIK BHATTACHARYA:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

- (a) whether Government is aware that Tajpur Deep Sea Port in West Bengal has remained stalled for several years, despite its strategic maritime and logistical importance;
- (b) whether it is a fact that the withdrawal by the Adani Group, citing issues of commercial viability, statutory clearances and coordination with the State Government;
- (c) whether the Ministry has reviewed the reasons for delay, including land acquisition, environmental approvals, bidding framework and State-level execution bottlenecks; and
- (d) whether the Union Government proposes to undertake a fresh feasibility study and DPR and explore alternative implementation or investment models to revive the project?

**ANSWER**

MINISTER OF PORTS, SHIPPING AND WATERWAYS  
(SHRI SARBANANDA SONOWAL)

(a) to (d) Other than Major Ports (OTMPs) are under the administrative control of the State Government/ State Maritime Board. In the year 2022, Govt. of West Bengal had floated Request for Quotation (RFQ)-cum- Request for Proposal (RFP) for development of Green field OTMP proposed at Tajpur in West Bengal and declared Adani Ports and Special Economic Zone Limited as the selected bidder. A letter of Intent to Award (LoIA) was issued subsequently. Recently, Government of West Bengal has again invited bids for RFQ-cum-RFP towards development of Tajpur Port on 01<sup>st</sup> December, 2025.

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